

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO.103/2019

IN

ORIGINAL APPLICATION NO.170/00812/2018

DATED THIS THE 28TH DAY OF NOVEMBER, 2019

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)
...MEMBER(A)**

C. Harikrishnan
Aged about 43 years
S/o Late M.R. Chandrasekharan Pillai
Senior Stores Officer-I(SSO-I),
GTRE, DRDO, C.V. Raman Nagar,
Bengaluru-560 016.

.....Petitioner

(By Advocate M/s Biju & Co.)

Vs.

1.Shri M.Z. Siddique,
The Director,
Gas Turbine Research Establishment (GTRE)
Ministry of Defence, DRDO,
CV Raman Nagar, Bengaluru-560 093.

2.Dr. G. Satheesh Reddy,
Chairman, DRDO Headquarters, Ministry of Defence,
DRDO Bhawan, Rajaji Marg,
New Delhi-110 011.

3.Dr. Ajay Kumar, IAS,
Secretary,
Ministry of Defence, Government of India,
New Delhi-110 011.

....Respondents

(By Shri M.V. Rao, Counsel for the Respondents)

O R D E R (ORAL)**HON'BLE DR.K.B.SURESH ...MEMBER(J)**

Heard. Learned counsel for the respondents submits that Writ Petition No.50815/2019 has been filed in the High Court of Karnataka against our order dated 22.03.2019 in OA.No.812/2018. Therefore, the Contempt Petition is dismissed. Notice discharged, but with liberty. No costs.

(C.V.SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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